

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.212- IA/1139(AHM) 2022  
ITEM No. 213- IA/1140(AHM) 2022  
In  
CP(IB) 29 of 2020

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Jugal Hansal Brothers Through its Properitor Smit N Soni .....Applicant

V/s

Octagon Communications Pvt Ltd .....Respondent

**Order delivered on: 15/07/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Liquidator : Mr. Jigar Bhatt, Liquidator in Person  
For the Respondent : Mr. Vishal D. Davda, Advocate for  
: Mr. Aaditya D Bhatt, Advocate

**ORDER**  
**(Hybrid Mode)**

**IA/1139(AHM) 2022 & IA/1140(AHM) 2022**

Learned newly appointed liquidator, Mr. Jigar Bhatt, appears and states that this Tribunal vide order dated 02.07.2024 ordered liquidation in the matter of the corporate debtor.

Mr. Jigar Bhatt, further states that he is in the process of filing the necessary application for substitution in this matter.

Let a substitution application be filed.

Re-list for hearing on 23.08.2024.

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**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**